## Annexure-7 Name of the Corporate Debtor: Kumlai Tea & Industries Limited; Date of Commencement of CIRP: 1st August, 2019; List of Creditors as on: 18th December, 2021

## List of operational creditors (Government dues)

Amount in Rs.

	Details of Claimant		Details of cla		Details of claim admitted				Amount of	A 4 - 6	Amount of claim	Amount of	Amount in Ks.
Sl. No.			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC	Amount of continge nt claim	Amount of any mutual dues, that may be set- off	not admitted	Amount of claim under verification	Remarks, if any
1	Income Tax	Central	20-08-2019	87,825	-	-	No	0	0	0	87,825	0	The claim was rejected on by the Resolution Professional since no such liabilities were disclosed in the Audited Financial State as on 31/3/2017 also documents corroborating the claim was not found available.  Also, the RP has sought information from claimant but was not answered.
2	Employees Provident Fund Organisation	Central	10.12.2021	10,45,75,185	0	-	No	0	0	0	10,45,75,185	0	The claim was rejected on by the Resolution Professional vide letter dated 12.12.2021 on the ground of last submission i.e. beyond 90 days as per the Insolvency and Bankruptcy Code, 2016